

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 211
CP-47/ND/2022

IN THE MATTER OF:

Amit Jain & Ors.

... **Applicant/Petitioner**

Versus

Faridabad Metal Udyog Pvt. Ltd. & Ors.

... **Respondent**

Under Section: 59 of Comp. Act

Order delivered on 16.02.2024

CORAM:

SH. M.S.S. SUNDARAM
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Bharat Arora & Adv. Lakshay Raheja

For the Respondent : Adv. Pradeep Aggarwal & Adv. Arjun Aggarwal for
R-1 & 5

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Heard, Ld. Counsel for the Respondent No. 1 and 5 is directed to upload the reply within two weeks. Rejoinder if any be filed within two weeks thereafter right to file reply by the Respondents 2, 3 and 4 has already been closed by order dated 25.11.2022.

List on 05.04.2024.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(M.S.S. SUNDARAM)
MEMBER (J)